

INVOICE

To,
M/s. MAN TURBO INDIA PVT. LTD.
09-10
PLOT NO. 220, GIDC ESTATE,
27/08/2009
RANOLI, VADODARA.

INVOICE NO. - 09/

DATE:

WORK ORDER NO. W0000009/0
DATED: 15.01.2009

NO	DESCRIPTION	QUANTITY	RATE/PER	AMOUNT
01.	P & F 2'-0" DIA. Cement pipe for the storm water drain line in front area of the centre compound gate including side brick wall & top PCC including material etc. complete.	.03	55,200.00/ .03	35,200.00
TOTAL AMOUNT IN RS.				35,200.00
ADD SERVICE TAX ON 13% OF THE ABOVE AMOUNT @ OF 10.0%				1,162.00
ADD EDUCATION CESS @ OF 2.0%				23.00
ADD SECONDARY & HIGHER SECONDARY CESS @ OF 1%				12.00
TOTAL AMOUNT IN WORDS				36,397.00
THIRTY SIX THOUSAND THREE HUNDRED NINETY SEVEN ONLY				

Kindly look into the matter and release our payment at the earliest.

DAN NO. AA100176381
S.T. PBC. NO. 11 APX/6-111/c-1/03/11&HA/2006-01
GST IN NO. - 24190201330 DT. 12/04/2016

FOR P & H ASSOCIATES

PARTNER

Another work order dated 16.03.2008 is as under:-

To,
M/s. MAN TURBO INDIA PVT. LTD.,
09-10
PLOT NO. 220, GIDC ESTATE,
06/04/2009
RANOLI, VADODARA.

INVOICE NO. - 04/

DATE:

WORK ORDER NO. W0000043/0
DATED: 16.03.2008

NO	DESCRIPTION	QUANTITY	RATE/PER	AMOUNT
01.	Complete refurbishing & redoing the toilet block for the MD's cabin area including civil work, water proofing, plumbing, tiling & fixture fitting etc. complete.	Job	132000.00/ Job	1,32,000.00
02.	P & A 'Asian' make plastic paint to the walls and ceiling as per the shade selected.	1640.00/ sq.ft.	8.00/ sq.ft.	13,120.00
	TOTAL AMOUNT IN RS.			1,45,120.00
	ADD SERVICE TAX ON 33% OF THE ABOVE AMOUNT @ OF 10.0%			4,789.00
	ADD EDUCATION CESS @ OF 2.0%			96.00
	ADD SECONDARY & HIGHER SECONDARY CESS @ OF 1%			48.00
	TOTAL AMOUNT IN WORDS			1,50,143.00
	ONE LAC FIFTY THOUSAND ONE HUNDRED FORTY THREE ONLY			

Kindly look into the matter and release our payment at the earliest.

PAN NO. AAAPF7638P
S.T. REG. NO. AAAPX/6-III/4-103/TA&HA/2006-07
CAT PIN NO. - 24190203339 DT. 12/04/2006

FOR P & H ASSOCIATES

PARTNER

The work order dated 15.01.2009 is as under

MAN Turbo India Private Limited - Service Unit
Work Order - Confirmatory

MTIND/PUR/F/003 Rev. 01 dtd. 01.08.08

Order No. WO00000910
Date 15/01/2009

VAT TIN No. 24191900322 Dtd. 1/10/200
C.S.T TIN No. 24501900322 Dtd. 1/10/200

Supplier:
M & R ASSOCIATES,
B. Purnachari Nagar
Ground Floor
Akota
Vadodra - 390020 GUJARAT, India
Phone: (0221)2852353847
Kind Attention: Mr. Hemal Shah
Key Reference: Quotation No. 07/06-09 dtd. 22.07.2008

Buyer:
MAN TURBO INDIA Private Limited
Plot No. 225, GIDC, Ranchi-391 350
Vadodra, Gujarat India
Tel. + 91 285 2240882 / 853 / 956
Fax. + 91 285 2240189 / 2240880
Contact: Krunal Shah
E-Mail: krunal.shah@manurboindia.com

Sr.	Item Description	P.R. No.	MTI-Ref. No.	Qty	Unit	Rate	Amount
5	P & F 2 1/2" 0 inch Dia Cement pipe for the storm water drain line in front area of the centre compound gate including side brick wall & top PCC including material etc. complete	1568-09	Others	1.00	Job	35,200.00	35,200.00

Order Value: 35,200.00
Rounded Off Value: 0.00
Total Order Value: 35,200.00

Amount in Words: Rupees Thirty Five Thousand Two Hundred. Only

Terms & Conditions:

Delivery Terms: FOR Purchaser Site
Payment Terms: 100% after Completion of work and Receipt of invoice @ our Ranchi works
Inspection: At Purchaser Works after receipt of material
Freight: Seller shall make transportation arrangement from their Works to Purchaser Site
Insurance: Seller shall take applicable insurance policy like Workmen compensation Policy, Group Personal Accident Policy etc. for their engaged manpower with no additional cost to Purchaser
Service Tax: Extra as applicable at the time of invoicing
Preparation of Invoice: The Bill must indicate following details:
1. Address of Service provider
2. Serial No. of documents
3. Date of issue
4. Service Tax Registration No.
5. Category of Services in which registered
6. Description of services provided
7. Value of services provided
8. Service tax amount paid or payable
9. Contractor to claim service tax and education cess separately in the invoices and that invoices serial number should not be handwritten.
10. Mention the place/place of service rendered
11. Period / Duration of Services
12. PAN (Permanent Account Number)

Delivery Period: 31.01.2009

Delivery Address: MAN TURBO INDIA Private Ltd.
Plot No. 225, GIDC, Ranchi-391 350
District: Vadodra
Gujarat, India

Special Conditions:
1) Contractor Manpower shall report to MTI India Engineer in Charge at posted date and time with require condition
2) Contractor must strictly follow the HSE policy and standards of the customer at his premises where the job is carried out by MTI India. Contractor shall be fully responsible for safety of his personnel working at site and shall provide all necessary safety equipment (PPEs) like gloves, helmets, goggles, shoes etc. Contractor shall be fully responsible for health of his personnel and take all necessary steps to keep manpower healthy.

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